

National Company Law Tribunal

**6th Floor, Block-3,
CGO Complex, Lodhi Road
New Delhi-110003
Dated: 02.04.2020**

NOTICE

1. Further to our notice dated 22.3.2020 and 28.3.2020.
2. The causelist of urgent matters filed/being filed is being uploaded on website of NCLT and the same is shown in NCLT Chennai Bench. The concerned Parties are requested to see the Causelist accordingly.
2. This issues with approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar

Copy to:

1. The All Hon'ble Members, NCLT ,
2. All Deputy Registrar/ Assistant Registrar, NCLT Benches.
3. Notice Board/Website